

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 227/MP/2016

Subject : Application for change of Trading Licence from Category IV to Category III.

Date of hearing : 9.2.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Customised Energy Solutions India Private Limited

Parties present : Shri Dhruv Dhiman, Customised Energy

Record of Proceedings

The representative of the petitioner has submitted that the present petition has been filed for up-gradation of inter-State Trading Licence from existing Category IV to Category III. The representative of the petitioner further submitted that it has complied with all the provisions of the Trading Licence Regulations and requested for upgrade its licence.

2. After hearing the representatives of the petitioner, the Commission directed the petitioner to file the following information on affidavit, on or before 17.2.2017:

(a) Resume of full time professionals of the applicant company in terms of Regulation 3(2) of Trading Licence Regulations by clearly indicating their educational and professional qualifications in chronological order along with the present position held in applicant company.

(b) Auditors Comment on submitted special balance sheet as on 31.10.2016.

(c) Director's Report, Auditors' Report, Audited Balance Sheet, P&L Account and Schedules and notes on accounts for the preceding financial years 2013-14, 2014-15 and 2015-16, and

(d) Details of Loans and advances given to associates as on Special Balance Sheet as on 31.10.2016 and as on year ending 31.3.2016, 31.3.2015 and 31.3.2014, by clearly indicating the short-term loan and long-term loan separately.

3. The Commission directed that due date of filing the above mentioned information should be strictly complied with failing which order would be passed based on the documents available on record.

4. Subject to the above, the Commission reserved order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**